

Add on Cover Wordings for Stand-Alone Motor Own Damage Cover for Two Wheeler

Helmet Protection (UIN: IRDAN144RP0002V01201920/A0013V01202021)

In consideration of payment of an additional premium of Rs. ----/-, it is hereby understood and agreed that the Company will make an allowance of Rs. ___-/- (Maximum of Rs. 2,00,000/-) towards cost of replacing damaged or destroyed Helmet of same type and model due to accident involving the insured vehicle.

Benefit of this cover;

- a) shall be available only for maximum one accident during the Policy period
- b) shall not be available for Theft claims
- c) shall not be available for damage caused by deterioration, wear and tear
- d) Purchase bill in insured name required for settlement

Subject otherwise to the terms, exceptions, conditions and limitations of the Policy

INSURANCE IS THE SUBJECT MATTER OF SOLICITATION